

Requirement of Electricity in Maharashtra

3398. SHRI R.M. BHOYE: Will the Minister of ENERGY be pleased to state:

(a) the present total requirement of electricity in the State of Maharashtra;

(b) the total quantity of electricity in Maharashtra at present being produced by the State; and

(c) whether Union Government propose to give financial assistance to Maharashtra to augment the power production in the State and if not the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) During April to July, 1987, the energy requirement in Maharashtra was 9716 million units.

(b) The total energy generation in Maharashtra during April to July, 1987 was 11024 million units.

(c) To improve power generation from existing Thermal Stations a centrally sponsored Renovation & Modernisation programme is being implemented at Koradi, Nasik, Bhusawal and Paras Thermal Stations in Maharashtra with a Central loan component of Rs. 2959.78 lakhs.

Utilisation of Natural Gas in Tamil Nadu

3399. SHRI R. DHANUSHKODI ATHITHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the way the natural gas produced at Nariman and Koviakalpall is being utilised;

(b) whether Government propose to

use this gas in setting up power projects to cater to the needs of Tamil Nadu; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) the associated gas being produced at Narimanam and Koviakalpall is being flared presently, ONGC have proposed to supply gas from Narimanam-I to M/s. India Steel Rolling Mills at Nagapattinam from October, 1987.

(b) and (c). ONGC have agreed to supply 40,000 M³/day of gas for the proposed 5 MW gas turbine project of Tamil Nadu Electricity Board.

Post Offices, Branch Post Offices and Telephone Exchanges in Rented Buildings in Rajasthan

3400. SHRI VISHNU MODI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether certain main Post Offices/ Branch Post Offices and Telephone exchanges are still functioning in rented accommodations;

(b) if so, the details of the main Post Offices/Branch Post Offices and Telephone Exchanges housed in rented accommodation in the state of Rajasthan; and

(c) the steps taken or proposed to be taken by Government to house these establishments in their own buildings?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI